

DIVISION BENCH  
COURT - I

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/935(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS JOHAL & COMPANY & WINE SALES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr.Mukulika Saha ,Adv.

] For the IRP

**O R D E R**

1. Ld.Counsel for the IRP present.
2. It is stated by Ld. Counsel for the IRP that an Appeal is pending before the Hon'ble NCLAT and the next date fixed on 06/05/2024.
3. In view of this statement, this matter is adjourned and deferred to **21/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**